

They both stated that it would be in the interest of both the parties if this is done.

2. Accordingly, a report be sent to the Chairman with a request that this matter may be transferred to the Madras Bench. Along with the report, a copy of this order should also be sent.

B. C. Gadgil

(B.C.GADGIL)
Vice Chairman

P. S. Chaudhuri

(P.S.CHAUDHURI)
Member (A)